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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 266/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Vaid Elastomer Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

A. B. Shetty

A. B. Shetty

ORDER

TCSP 263/230-232/NCLT/MB/MAH/2017

TCSP 264/230-232/NCLT/MB/MAH/2017

TCSP 265/230-232/NCLT/MB/MAH/2017

TCSP 266/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.7.2017

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)